- House for every teacher and 8. special grade for Music Teachers.
- 9. Work-load as per present norms KVS and extension admissible provileges to reserved categories of KVS' employees.
- 10. Opening of Kendriya Vidyalayas at all district head quarters and provision of admission of local children to percentage.
- 11. Elaboration and liberalisation of Medical facilities.

Sd/-

(G.C. VYAS) ADDL. GENERAL SECRETARY AIKVTA

Fire incident at Railway Workshop, Kharagpur

8827. SHRI NARAYAN CHOUBEY: Will the MINISTER OF RAILWAYS be pleased to state:

- (a) whether a fire broke out in the Railway workshop at Kharagpur on South Eastern Railway on 22 March, 1988;
- (b) the details of the materials lost and the cost thereof;
- (c) whether Government have conducted any enquiry, if so, the findings thereof; and
 - (d) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) Eleven condemned coaches, which were stabled in the Workshop Yard were burnt due to the fire. The total loss is about Rs. 45,000/-.
- (c) and (d). A Committee was appointed to conduct an enquiry into the fire incident. The Committee has come to the conclusion that the fire was accidental and no person was particulary responsible for it. The committee has given a number

which are recommendations under examination.

Survey on Malnutrition 8828. SHRI SHANTI DHARIWAL: HEALTH Will the Minister of AND FAMILY WELFARE be pleased to state:

- (a) whether Government propose find out as to how many people in the country suffer from mal-nutrition and by consumption of various types of foodgrains which cause malnutrition; and
- (b) the steps taken by Government to check the increasing effects of mal-nutrition and the details in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY (KUMARI SAROJ KHA-WELFARE PARDE): (a) and (b). According to the survey conducted by National Nutrition Monitoring Bureau, the percentage individuals consuming inadequate amount of calories and protein is as follows:

Kerala	4.6
Tamil Nadu	7.8
Karnataka	1.7
Andhra Pradesh	3.9
Maharashtra	7.7
Gujarat	1.4
Orissa	18.5
West Bengal	13.7

Malnutrition. being a multifeceted problem, is being tackled from various directions. Essential food items distributed through the fair price shops all over the country. The following specific nutrition programmes for the vulnerable groups are being undertaken by different Departments:

1. Prophylaxis programme against blindness due to Vitamin 'A' deficiency.

- Prophylaxis programme to prevent nutritional anaemia in mothers and children.
- 3. Goitre control programme.
- 4. Integrated Child Development Services Scheme (ICDS).
- 5. Special Nutrition Programme (SNP).
- Balwadi Nutrition Programme (BNP).
- 7. Mid-day meal Programme.

Funds for Curative Services

8829. SHRI P.R. KUMAR-AMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether 75-90 per cent of Government funds on health are now being spent on curative services as reported in the Times of India dated 2 March, 1988; and
- (b) if so, whether Government have any plans to shift emphasis to preventive services?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) The statement made by Dr. Henderson of U.S.A. that about 75 to 90 per cent of Government funds on health are spent on curative services and published in the Times of India dated the 2nd March. 1988 is a generalised statement of positions obtaining in different countries of the world. It does not refer to India alone. Since demarcation of allocation of funds between the curative services and preventive and promotive services in the health sector is not normally done, no definite information about the percentage of funds spent on different services is available.

(b) Keeping in view the importance of prevention of diseases and in the light of the National Health Policy adopted by the Government, increased emphasis is being given to preventive and promotive aspects of health care during the recent Plan periods.

Training Programme for Instructors of Private Driving Schools

8830. SHRI M.V. CHANDRA-SEKHARA MURTHY: PROF. RAMAKRISHNA MORE:

Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether there is any proposal to make it mandatory for all instructors at private driving schools in the Capital to undertake a training programme with the Government motor driving training school; and
- (b) If so, when it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). No, Sir. However, in the comprehensive Bill proposed to replace the existing Motor Vehicles Act, 1939, a provision has been included for making rules inter-alia laying down the qualifications both educational and professional (including experience), which a person imparting instruction in driving a Motor Vehicle shall possess.

Navodaya Vidyalaya at Muli, District Surendernagar, Gujarat

- 8831. SHRI DIGVIJAY SINH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether a proposal has been received for setting up a Navodaya Vidyalaya at Muli in district Surendernagar, Gujarat:
- (b) whether a detailed report has been prepared for the same; and
- (c) the action taken in the matter so far?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir.

(b) and (c). The site is to be inspected shortly. Thereafter, the report will be